## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1143/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

NAME OF THE PARTIES:

FAB Trading

V/s

Supreme Infrastructure (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

S. No. NAME

DESIGNATION

SIGNATURE

1- GAURAV

PROPRIETER.

husar Patodo

## **ORDER**

## CP No.1143/ I&BP/NCLT/MB/MAH/2017

The Company Petition dismissed, vide separate order.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical) Memb

B.S.V. PRAKASH KUMAR Member (Judicial)